ORDER SHEET FOR MAGISTRATE'S RECORDS

IN THE COURT OF NAYANJYOTI CHOUDHURY, SDJM (M) NORTH SALMARA, ABHAYAPURI

GR Case No. 54 of 2011

SI No.	Date	Order	Signature
1			
	10-04-19	Accused is absent. Report is not received yet.	
	77 77	On perusal of the CR it is seen that the Court has been issuing P/A against the accused since 22-06-17 but till today no report is received. The case is long pending and the accused is from Faridabad. Hence issue standing P/A against the accused. Considering the fact that the accused is from another state the case is filed till the receipt of the report.	
			D. II M. (FA)